

Calcutta High Court (Original Side)

Peonbook Report From 23-06-2021 To 23-06-2021 For (All) Maincase & (All)

Pending : 6 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate	Subject / Sub Subject
1	APOT/96/2021	23-06-2021	AMIN HAIDER VS KOLKATA MUNICIPAL CORPORATION AND ORS	SYED SHAMSUL AREFIN	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
2	WPO/228/2021	23-06-2021	ARATI AGARWAL VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	ABHIJIT SARKAR	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
3	AP/256/2021	23-06-2021	BIMLA DEVI JAISWAL VS INDUS TOWERS LIMITED	MULLICK AND CO	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
4	AP/257/2021	23-06-2021	BIMLA DEVI JAISWAL VS INDUS TOWERS LIMITED	MULLICK AND CO.	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
5	AP/258/2021	23-06-2021	KARBON STEELMART PVT LTD VS BRIDGE AND ROOF CO (INDIA) LIMITED	HARERAM SINGH	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA
6	AP/259/2021	23-06-2021	ELDORADO APARTMENT AND CREDIT PVT LTD AND ORS VS ORCHID THAI SPA AND ORS	RANJANA SEAL	Subject: NA Sub Subject : NA Sub Sub Subject: NA Sub Sub Sub Subject : NA